

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No. 171/2014
RT CA (CAA) NO. 122/Chd/Hry/2017**

In the matter of scheme of amalgamation:

Between

M/s. Jatalia Global Ventures Ltd. & Ors. ... Petitioners/Transferor Cos.

And

M/s. Aashee Infotech Ltd. ...Petitioner/Transferee Company.

Present: - Mr. Ashish Chaudhary, Advocate for petitioner-companies.
Mr. Deepak Agrawal, Advocate for Official Liquidator,
Chandigarh and Regional Director, New Delhi.

Learned counsel for the petitioner-companies seeks time to file necessary certificate of Companies' Auditors along with affidavit in the Registry. Let the needful be done during the course of the day. Copy of the same has, however, been supplied to the learned counsel representing the Official Liquidator.

List the matter now on 11.09.2017.

[Signature]
(Justice R.P. Nagrath)
Member (Judicial)

✓August 17, 2017

seam